

DISCLOSURE OF ASSETS
AS ON 30.09.2009

JUSTICE B.N. AGRAWAL

A) LANDED PROPERTY

DESCRIPTION PROPERTY, PURCHASED	IF ANY,	DATE OF PURCHASE	PURCHASE VALUE
LAND/FLAT		NIL	-
BUILDING		NIL	-
OTHER PROPERTY		NIL	-

B) SECURITIES AND INVESTMENTS

Name of Scheme of mutual Fund & Folio No.	Year of Investment [Assessment Year]	Invested Amount	Value as on 30.09.2009
HDFC Tax Saver Scheme [Under SIP-Folio No. 2310730/12]	2006-07	60,000	2,40,708.61
HDFC Tax Saver Scheme [Under SIP-Folio No. 2310730/12]	2007-08	60,000	
HDFC Long Term Advantage Fund [Under SIP-Folio No. 3827528/82]	2008-09	60,000	
HDFC Long Term Advantage Fund [Under SIP-Folio No. 3827528/82]	2009-10	60,000	
HDFC Tax Saver Scheme [Under SIP-Folio No. 2310730/12]	2010-11	40,000	
TOTAL =		2,80,000	2,40,708.61

Fixed Deposits, Debentures, etc.	Bonds,	Date of Investment	Invested Amount
NIL		-	-

P.P.F.	Date of Opening of Account	Amount standing in the Account [as on 30.09.2009]
SBI PPF A/c No. 10569 782984 [Old A/c No. 914714]	July, 1981	20,12,878.45

G.P.F.	Date of Opening of Account	Amount standing in the Account [as on 14.10.2009]
GPF A/C No. PAO/SCI/1488 with Supreme Court of India	Year, 1986	8,71,478

POST OFFICE	Date of Opening of Account	Amount Invested	Amount standing in the Account [as on 30.09.2009]
NIL	-	-	-

JEWELLERY	Year of Purchase	Purchase value	Total Weight
NIL	-	-	-

VEHICLE	Date of Purchase	Purchase value
MH-04-AP-4569 [Second Hand Maruti-800]	October, 2001	1,58,000

C) BALANCE IN BANK ACCOUNT AS ON 30.09.2009

Description	Date of Opening of Account	Amount standing in the Account
Savings Bank A/c No. in UCO Bank, Supreme Court of India Compound Branch	30/10/2000	9,32,805.89

D) LIABILITIES

Description	Amount	Date	Remarks
Loans	NIL	-	-
Mortgages	NIL	-	-
Overdrafts	NIL	-	-
Unpaid Bills	NIL	-	-
Any Other	NIL	-	-

DISCLOSURE OF ASSETS
AS ON 30.09.2009

MRS. MANJULA AGRAWAL
WIFE OF HON'BLE MR. JUSTICE B.N. AGRAWAL

A) LANDED PROPERTY

DESCRIPTION OF PROPERTY, IF ANY, PURCHASED	DATE OF PURCHASE	PURCHASE VALUE
LAND/FLAT: <i>50% Share in Flat No. GH-141 [measuring 2378 sq. ft.] Aspen Heights, Windsor Park, 5, Vaibhav Khand, Indirapuram.</i>	<i>Sale Deed executed and registered on 5.6.2008 and possession was taken on 19.6.2008.</i>	<i>Total cost of the flat: Rs. 43,54,781/- and she contributed Rs. 21,77,390.50 towards her 50% share.</i>
BUILDING	NIL	-
OTHER PROPERTY	NIL	-

B) SECURITIES AND INVESTMENTS

Name of Scheme of mutual Fund & Folio No.	Year of Investment [Assessment Year]	Invested Amount	Value as on 30.09.2009
NIL	-	-	-

Fixed Deposits, Bonds, Debentures, etc.	Date of Investment	Invested Amount
NIL	-	-

P.P.F.	Date of Opening of Account	Amount standing in the Account [as on 30.09.2009]
SBI PPF A/c	10/08/2004	5,976.69

G.P.F.	Date of Opening of Account	Amount standing in the Account [as on 14.10.2009]
NIL	-	-

POST OFFICE	Date of Opening of Account	Amount Invested	Amount standing in the Account [as on 30.09.2009]
1) Recurring Deposit A/c No.	05/07/2004	-	5,53,800
2) MIS A/c No.	08/7/2004	3,90,000	

JEWELLERY	Year of Purchase	Purchase value	Total Weight
<u>Jewellery Details: -</u>			
➤ Jewellery received from in-laws – at the time of marriage in 1965 – 20 Tolas out of which 8 Tolas sold in the year 2008.	1965	Not Known	12 Tolas
➤ Jewellery received from the Parents at the time of marriage - 2 rings and 1 pair of tops [all diamond].	1965	Not Known	-
➤ Ornaments received in 1970 from late Hon. Shri Justice N.L. Untwalia, foster father of Justice B.N. Agrawal - 1 Diamond necklace, 1 <i>Nath</i> [nose pin].	1970	Not Known	-
➤ Half set gold ornament weighing approximately 4 Tolas received from mother at the time of birth of male child in the year 1971 and the same was given to the daughter-in-law, viz., Ms. Arpana Agrawal in the year 2001 at the time of birth of granddaughter, Baby Pritha.	1971	Not Known	4 Tolas
➤ 2 diamond bangles were purchased for Rs. 1 lac, payment for which was made by Hon'ble Judge.	July, 2006	1,00,000	-
➤ The said two bangles were sold along with 5 Tolas of gold ornaments out of aforesaid 20 Tolas of gold ornaments and Rs. 1.6 lacs was the sale proceed which was spent in purchasing another 2 diamond bangles at a price of Rs. 1.6 lac.	June, 2008	1,60,000	-
➤ Two gold bangles were purchased for Rs. 91212/- - payment of Rs. 69500/- was made through credit card of the Hon'ble Judge – debited from his account in January, 2009 and the balance amount of Rs. 21712/- was the sale proceed of 3 Tolas of gold sold out of remaining 15 Tolas..	December, 2008	91212	6 Tolas

VEHICLE	Date of Purchase	Purchase value
NIL	-	-

C) **BALANCE IN BANK ACCOUNT AS ON 30.09.2009**

Description	Date of Opening of Account	Amount standing in the Account
Savings Bank A/c No. in UCO Bank, Supreme Court of India Compound Branch	17/4/2002	37,025.97

D) **LIABILITIES**

Description	Amount	Date	Remarks
Loans	NIL	-	-
Mortgages	NIL	-	-
Overdrafts	NIL	-	-
Unpaid Bills	NIL	-	-
Any Other	NIL	-	-

DISCLOSURE OF ASSETS
AS ON 30.09.2009

MS. ARPANA AGRAWAL
DAUGHTER-IN-LAW OF HON'BLE MR. JUSTICE B.N. AGRAWAL

A) LANDED PROPERTY

DESCRIPTION OF PROPERTY, IF ANY, PURCHASED	DATE OF PURCHASE	PURCHASE VALUE
LAND/FLAT:		
50% Share in Flat No. GH-141 [measuring 2378 sq. ft.] Aspen Heights, Windsor Park, 5, Vaibhav Khand, Indrapuram.	Sale Deed executed and registered on 5.6.2008 and possession was taken on 19.6.2008.	Total cost of the flat: Rs. 43,54,781/- and she contributed Rs. 21,77,390.50 towards her 50% share.
BUILDING	NIL	-
OTHER PROPERTY	NIL	-

B) SECURITIES AND INVESTMENTS

Name of Scheme of mutual Fund & Folio No.	Year of Investment [Assessment Year]	Invested Amount	Value as on 30.09.2009
Franklin Tempelton I.T. (Div. Plan) [Folio No. 0489900446205]	2004-05	10000	25,258.65
F.T. India Balanced Fund [D.R.] [Folio No. 0460006565255]	2004-05	11231.50	23045.72
Prud. ICICI MIP Cumulative [Folio No. 261269/50]	2004-05	82680.21	82,680.21
HDFC MIP L.T. Growth [Folio No. 341491/41]	2004-05	37177.91	37,177.91
Prud. ICICI MIP Cumulative [Folio No. 275063/87]	2005-06	68134.60	68,134.60
Franklin India Opportunities Fund (Div. Reinvest) [Total amount invested Rs. 80,000 under Systematic Investment Plan] [Folio No. 0489901438470]	2006-07 & 2007-08	80,000	127306.82
Franklin India Prima Fund (Div. Reinvest) [Total amount invested Rs. 1,60,000 under Systematic Investment Plan] [Folio No. 0019901438515]	2006-07 & 2007-08	160000	170289.33
Prud. ICICI Dynamic Plan-Dividend [Total amount invested Rs. 1,60,000 under Systematic Investment Plan] [Folio No. 1109149/41]	2006-07 & 2007-08	160000	292988.28
SBI Magnum Sector Fund Umbrella Contra-Dividend [Total amount invested Rs. 1,60,000/- under Systematic Investment Plan] [Folio No. 5554621]	2006-07	160000	343285.01
HDFC Tax Saver-Dividend [Rs. 40,000/- invested in this year; Total investment: Rs. 1,60,000/-] [Folio No. 2310550/67]	2006-07 & 2009-10 & in this year.	160000	136690.41
HDFC Equity Fund - Dividend [Total amount invested Rs. 1,60,000 under Systematic Investment Plan] [Folio No. 2311148/19]	2006-07 & 2007-08	160000	321839.31
HDFC Prudence Fund - Dividend [Total amount invested Rs. 1,60,000 under	2006-07 & 2007-08	160000	302251.20

Systematic Investment Plan] [Folio No. 2311148/19]			
TOTAL =		1249224.22	1930947.45

Fixed Deposits, Bonds, Debentures, etc.	Date of Investment	Invested Amount
NIL	-	-

P.P.F.	Date of Opening of Account	Amount standing in the Account [as on 30.09.2009]
SBI PPF A/c	25.2.2000	30,143.26

G.P.F.	Date of Opening of Account	Amount standing in the Account [as on 14.10.2009]
NIL	-	-

POST OFFICE	Date of Opening of Account	Amount Invested	Amount standing in the Account [as on 30.09.2009]
1) Recurring Deposit A/c	05/07/2004	-	255600
2) MIS A/c	08/7/2004	1,80,000	

JEWELLERY	Year of Purchase	Purchase value	Total Weight
<u>Jewellery Details:</u> -			
➤ The following ornaments were given by the in-laws at the time of marriage in the year 2000 worth Rs. 3 lacs, viz., Gold ornaments - 10 Tolas, diamond bangles - 2 [two], diamond necklace - 1 [one], one pair of ear tops, and diamond ring - 1 [one].	2000	300000	10 Tolas
➤ Gold ornaments weighing 15 Tolas was received from parents at the time of marriage.	2000	Not known	15 Tolas
➤ 2001 - Half set of gold ornament received from mother-in-law, which she had received from her mother in the year 1971 as shown above by her.	2001	Not known	4 Tolas
➤ 2 diamond bangles received from father-in-law - Justice B.N. Agrawal - costing Rs. 62,000/-.	January, 2003	62000	Not known
➤ One diamond bangle worth Rs. 40,000/- received from father-in-law, purchased from Bangalore and payment made in January, 2009.	December, 2008	40000	Not known

VEHICLE	Date of Purchase	Purchase value
NIL	-	-

C) BALANCE IN BANK ACCOUNT AS ON 30.09.2009

Description	Date of Opening of Account	Amount standing in the Account
Savings Bank A/c No. in UCO Bank, Supreme Court of India Compound Branch	17/4/2002	79208.13

D) LIABILITIES

Description	Amount	Date	Remarks
Loans	NIL	-	-
Mortgages	NIL	-	-
Overdrafts	NIL	-	-
Unpaid Bills	NIL	-	-
Any Other	NIL	-	-

**DISCLOSURE OF ASSETS
AS ON 30.09.2009**

**BABY PRITHA AGRAWAL
GRANDDAUGHTER OF HON'BLE MR. JUSTICE B.N. AGRAWAL**

A) LANDED PROPERTY

DESCRIPTION OF PROPERTY, IF ANY, PURCHASED	DATE OF PURCHASE	PURCHASE VALUE
LAND/FLAT:	NIL	-
BUILDING	NIL	-
OTHER PROPERTY	NIL	-

B) SECURITIES AND INVESTMENTS

Name of Scheme of mutual Fund & Folio No.	Year of Investment [Assessment Year]	Invested Amount	Value as on 30.09.2009
<i>Franklin India Opportunities Fund (Div. Reinvest)</i> [Total amount invested Rs. 80,000 under Systematic Investment Plan] [Folio No. 0489901438481]	2006-07 & 2007-08	80000	127306.82
<i>Franklin India Prima Fund (Div. Reinvest)</i> [Total amount invested Rs. 80,000 under Systematic Investment Plan] [Folio No. 001990143851508]	2006-07 & 2007-08	80000	85144.64
<i>Prud. ICICI Discovery Fund</i> [Total amount invested Rs. 1,60,000 under Systematic Investment Plan] [Folio No. 1108230/82]	2006-07 & 2007-08	160000	276854.09
<i>Prud. ICICI Dynamic Plan-Dividend</i> [Total amount invested Rs. 1,60,000 under Systematic Investment Plan] [Folio No. 1109247/38]	2006-07 & 2007-08	160000	316096.43
<i>SBI Magnum Sector Fund Umbrella Contra-Dividend</i> [Total amount invested Rs. 80,000/- under Systematic Investment Plan] [Folio No. 5554624]	2006-07	80000	138365.53
HDFC Children's Gift Fund [Folio No. 341527/30]	2005-06	15000	24394.81
<i>HDFC Equity Fund - Dividend</i> [Total amount invested Rs. 1,60,000 under Systematic Investment Plan] [Folio No. 2311147/22]	2006-07 & 2007-08	160000	321839.31
<i>HDFC Prudence Fund - Dividend</i> [Total amount invested Rs. 1,60,000 under Systematic Investment Plan] [Folio No. 2311147/22 & 2310610/81]	2006-07 & 2007-08	160000	302231.04
TOTAL =		895000	1592232.67

Fixed Deposits, Debentures, etc.	Bonds,	Date of Investment	Invested Amount
NIL		-	-

P.P.F.	Date of Opening of Account	Amount standing in the Account [as on 30.09.2009]
SBI PPF A/c	14.7.2003	201629.93

G.P.F.	Date of Opening of Account	Amount standing in the Account [as on 14.10.2009]
NIL	-	-

POST OFFICE	Date of Opening of Account	Amount Invested	Amount standing in the Account [as on 30.09.2009]
1) Recurring Deposit A/c	05/07/2004	-	255600
2) MIS A/c	08/7/2004	1,80,000	

JEWELLERY	Year of Purchase	Purchase value	Total Weight
NIL	-	-	-

VEHICLE	Date of Purchase	Purchase value
NIL	-	-

C) BALANCE IN BANK ACCOUNT AS ON 30.09.2009

Description	Date of Opening of Account	Amount standing in the Account
Savings Bank A/c No. in UCO Bank, Supreme Court of India Compound Branch	17/4/2002	79208.13

D) LIABILITIES

Description	Amount	Date	Remarks
Loans	NIL	-	-
Mortgages	NIL	-	-
Overdrafts	NIL	-	-
Unpaid Bills	NIL	-	-
Any Other	NIL	-	-

The above declaration of assets is purely on voluntary basis.